

**WELFARE OF WEAVERS**

3934. SHRI SHIVKUMAR UDASI:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether a large number of weavers in weaving industry have become unemployed in the country;
- (b) if so, the details thereof along with the steps taken by the Government in this regard; and
- (c) the steps taken/proposed to be taken by the Union Government for welfare of the weavers in the country?

**उत्तर**

**ANSWER**

**वस्त्र राज्य मंत्री (श्री अजय टम्टा)**

**MINISTER OF STATE FOR TEXTILES**

**(SHRI AJAY TAMTA)**

**(a):** The Office of the Development Commissioner for Handlooms under the Ministry of Textiles has been making all efforts to sustain the handloom weavers in their present profession of weaving through implementation of various schemes and programmes. No authentic data is available about the handloom weavers who have become un-employed in the country.

**(b) & (c):** In order to facilitate the handloom weavers to sustain their present profession and also for the development of handloom sector and welfare of handloom weavers, the Government of India through the Office of the Development Commissioner for Handlooms is already implementing the following schemes in the country:-

1. National Handloom Development Programme (with following components)
  - (i) Block Level Cluster
  - (ii) Handloom Marketing Assistance
  - (iii) Concessional credit/weavers Mudra Scheme
  - (iv) Handloom Census
2. Yarn Supply Scheme
3. Comprehensive Handloom Cluster Development Scheme
4. Handloom Weavers' Comprehensive Welfare Scheme

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